

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTICE

Dated Guwahati, the 22nd January, 2025

It is for the information of all Officers and staff of the Gauhati High Court, Guwahati that the 76th Republic Day will be celebrated on 26th January, 2025 (Sunday), in the Gauhati High Court, Old Block at Guwahati. Hon'ble the Chief Justice, will unfurl the National Flag at 8:00 a.m. The Hon'ble Judges, accompanied by their Lordships' spouse, distinguished guests and members of the Bar will grace the occasion by their kind presence. Light refreshment will be served at the end of the programme.

All the Officers & staff of the Gauhati High Court, Guwahati are hereby requested to be present in the High Court premises by 7:30 a.m. on the Republic Day for taking part in the celebration.

By Order,

Sd/- *Chatra Bhukhan Gogoi*
REGISTRAR GENERAL I/C

Memo No. HC. III – 17/2024/ 526-543 /G dated Guwahati, the 22nd January, 2025.

Copy to:

1. The Registrar (_____), Gauhati High Court, Guwahati.
2. The Secretary, Gauhati High Court Legal Services Committee, Gauhati High Court, Guwahati.
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
4. The Joint Registrar (_____), Gauhati High Court, Guwahati.
5. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
6. The Director, Law Research Institute, Gauhati High Court, Guwahati. *He is requested to circulate the order amongst the Staff members of LRI.*
7. The Smti Madhu Chanda Das, Deputy Registrar (Estt.), Gauhati High Court, Guwahati. *She is requested to circulate this notice amongst the Stenographers and Court Masters.*
8. The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
9. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
10. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
11. The Private Secretary to Hon'ble Mr./Mrs. Justice _____, Judge, Gauhati High Court, Guwahati.
12. The Project Manager, Computer Section, Gauhati High Court, Guwahati. *He is requested to upload this notice in the official website of the Gauhati High Court.*
13. The Court Manager, Gauhati High Court, Guwahati.
14. The Chief Security Officer, Gauhati High Court, Guwahati.
15. The Administrative Officer (Judicial) _____, Gauhati High Court, Guwahati.
16. The Court Officer No. 1/2, Gauhati High Court, Guwahati.
17. The C.A. to the Registrar General, Gauhati High Court, Guwahati.
18. The Notice Board.

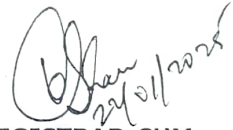
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22/1/2025
REGISTRAR GENERAL I/C

NOTICE

Dated Guwahati the 22nd January, 2025

It is for information of all the Officers and staff of the Principal Seat of Gauhati High Court, Guwahati that on the occasion of Republic Day celebration, Hon'ble Mr. Justice Vijay Bishnoi, Chief Justice will unfurl the National Flag at 7:30 AM on 26th January, 2025 at the official residential premises of Hon'ble the Chief Justice.

Therefore, all the Officers and staff of the Gauhati High Court, Guwahati are hereby cordially invited to attend the programme at the official residential premises of Hon'ble the Chief Justice, M.G. Road, Guwahati.



**REGISTRAR-CUM-
PRINCIPAL SECRETARY TO
HON'BLE THE CHIEF JUSTICE**